

C. A. T. Bench, JODHPUR

Date of Order	M.P. No. 238/93.	Orders
21.4.93.		<p>Mr. S.K. Jain, counsel for applicant.</p> <p>Mr. S.C. Mittal, counsel for respondents.</p> <p>Heard learned counsel for the parties.</p> <p>The M.P. is allowed. Respondent no. 2 is directed to produce the A.C.Rs. of the petitioner for the years 1988-89 and 1989-90 and the proceedings of the Selection Committee for promotion to the Indian Forest Service held in 1991-92 on the date of hearing.</p> <p><i>G.K. Srivastava</i> (G.K. Srivastava) J.M.</p> <p><i>B.B. Mahajan</i> (B.B. Mahajan) A.M.</p> <p>Copy sent to the app Answer &amp; resp no 3 on wide 3346 to 3347</p> <p>Detd. 17-5-93</p> <p><i>[Signature]</i></p>